

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 33

Imphal, the 23rd February, 2018

No. HCM/N-15/2013-Estt/G/ Consequent upon the retirement of Hon'ble Smt. Justice Abhilasha Kumari as the Chief Justice, High Court of Manipur on 22nd February, 2018, Hon'ble Mr. Justice N. Kotiswar Singh, senior-most Judge of the High Court of Manipur has assumed the charge to perform the duties of the office of the Chief Justice of the High Court of Manipur with effect from 23rd February, 2018 as per Notification No. K-11019/07/2018-US.I/II dated 21st February, 2018, issued by the Joint Secretary to the Govt. of India, Ministry of Law and Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi – 110011.

By order etc.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/N-15/2013-Estt/G/17780-17804
Copy to :

Imphal, the 23rd February, 2018

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Government of Manipur with a copy of Notification No. K-11019/07/2018-US.I/II, dated the 21st February, 2018.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K-11019/07/2018-US.I/II, dated the 21st February, 2018.
5. The Secretary to the Hon'ble Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification No. K-11019/07/2018-US.I/II, dated the 21st February, 2018.
6. The Registrar General, for kind information.
7. The Secretary (Law), Government of Manipur.
8. The Registrar (Judl.), High Court of Manipur.
9. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
10. The Secretary to the Chief Minister, Government of Manipur.
11. The Accountant General (A&E), Manipur with a copy of the Notification No. K-11019/07/2018-US.I/II, dated the 21st February, 2018 for necessary action.
12. The President, High Court Bar Association (HCBAM), Manipur
13. The President, All Manipur Bar Association (AMBA), Manipur.
14. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur. He is requested to upload the same on the official website.
15. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
16. The Director, Printing and Stationery, Government of Manipur.
- He is requested to publish the Notification in the Official Gazette.
17. The Director, Information's and Public Relations, Government of Manipur.
- He is requested for wide publication.
18. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
20. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
21. The Private Secretary to Registrar General, High Court of Manipur.
22. The Treasury Officer, Imphal West.
23. The Superintendent (Accounts)/(Estt.-I), High Court of Manipur with a copy of the Notification No. K-11019/07/2018-US.I/II, dated the 21st February, 2018.
24. Notice Board/Guard File/Order Book/Concerned File.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR